

"NOTIFICATION"

In exercise of the powers vested in him under Article 229 of the Constitution of India read with Rule 4 of the Himachal Pradesh, High Court Officers and the Members of the Staff (Recruitment, Promotion, Conditions of Service, Conduct and Appeal) Rules, 2015, Hon'ble the Chief Justice has been pleased to order promotions/appointments of the following Officers, w.e.f.

01.11.2016:-

1. Sh. Yashpal Singh Chauhan, Assistant Registrar is promoted & appointed as Deputy Registrar in the pay band of Rs. 15600-39100 + Rs.7600/- Grade Pay +Rs. 2500/- Secretariat Pay.
2. S/Shri Sanam Ram Sharma and Laxmi Chand, Section Officers, are promoted & appointed as Assistant Registrars in the pay band of Rs.15600-39100+Rs.6600/- Grade Pay + Rs. 2500/- Secretariat Pay.
3. Shri Tilak Raj Sharma, Private Secretary is promoted & appointed as Court Master in the pay band of Rs. 15600-39100+Rs.6600 Grade pay + Rs. 2500/- Secretariat Pay+Rs.1200/- Special Pay.
4. Shri Yashwant Singh Chauhan, Personal Assistant is promoted & appointed as Private Secretary in the pay band of Rs. . 15600-39100+Rs.5400/- Grade pay + Rs. 2000/- Secretariat Pay+Rs.1000/- Special Pay, subject to the outcome of CWP No. 7984 of 2010.
5. Shri Dharam Pal Sharma, Superintendent is promoted & appointed as Section Officer in the pay band of Rs.15600-39100+Rs.5400/-Grade pay + Rs. 2000/- Secretariat Pay.
6. Shri Balak Ram Verma, Superintendent is promoted & appointed as Section Officer in the pay band of Rs. 15600-39100+Rs.5400/- Grade pay + Rs.2000/- Secretariat Pay,0 by granting one time relaxation in qualifying service.

BY ORDER

Registrar General

Endst.No.HHC/GAZ-1-1/74-XIII-*27641-49* Dated: 25.10.2016

1. The Deputy Registrar -cum-Special Private Secretary to Hon'ble the Chief Justice;
2. The Accountant General (Audit), H.P., Shimla-171003;
3. The Accountant General (A&E), H.P.Shimla-171003;
4. The Secretary/Private Secretary to the Registrar General/ Registrar (Vigilance)/Registrar(Judicial)/Registrar(Rules)/Registrar(Administration) / Registrar(GAD)/Registrar(Establishment);
5. The CPC/All the Additional Registrars/Deputy Registrars/ Assistant Registrars/ Secretaries/Court Masters;
6. All the Section Officers/ Public Relation Officer/ Private Secretaries / Chief Librarian;
7. The Section Officer(Computer) is directed to upload the above Notification on the High Court Website.
8. The above named Officers (by name). They may submit their option qua pay fixation within a month, if so advised/ admissible under the rules;
9. Personal files of the above named Officers

(Sl. No.1,4 to 9, High Court of Himachal Pradesh, Shimla-171001)


DEPUTY REGISTRAR (ESTT.)